

Minutes of Exim Facilitation Committee (EFC) meeting No. 04/AM-19 dated 19.07.2018 for import of restricted items

Meeting No. 04 of AM-19 of EXIM Facilitation Committee (EFC) was held on 19.07.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Yogesh Kumar Sharma, Engineer, DoT (WPC)
- (ii) Shri Nand Lal, Consultant, DIPP
- (iii) Shri K.K. Tiwari, Industrial Adviser, DHI
- (iv) Shri S.P. Roy, Jt.DGFT, DGFT
- (v) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The Chairman at the onset, informed the Committee that hence forth applicants will forward their applications on email to DGFT and the same after having been examined, will be forwarded to the concerned Divisions in the line Ministries/ Departments. Accordingly, **each Committee Member, must indicate furnish information at import-dgft@nic.in the name, designation, email.id and telephone number of the concerned authority to whom theses emails /applications are to be forwarded for seeking comments/ NOC.**

4. Total number of cases considered in the meeting was 269. The Committee approved 33 cases, rejected 04 cases, closed 10 cases & deferred 222 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated..

5. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.16 and 11.11.16
3.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16.
4.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MoEF&CC (WL) on 15.12.16

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5.	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrill us Sphnix), 5 nos of Lemur(Lemur catta) and 1no. of Cassowary (casuarius bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
6.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
7.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
8.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.01.2017 MoEF&CC vide OM No. 3-14/2017 dated 17.03.17 has sought information from the firm
9.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.7.17. Again sent for comments on 27.10.2017
10.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos of Bovines Sexed Semen-HF	15.29	Approved as recommended by DAHD&F vide OM No. 110-114/2017(NF-T) dated 8.6.2018
RA Mumbai may issue the import authorization to the applicant for import of 500 nos. of bovine sexed semen of HF Breed and 500 nos of Jersey Breed (total one thousand doses) from Brazil (as per details given in the Annexure to DAHD&F OM No. 110-114/2017(NF-T) dated 08.06.2018) for a CIF value Rs. 15,29,658/- (US\$ 23,533.20) subject to the conditions mentioned in the DAHD&F vide OM No. 110-114/2017(NF-T) dated 8.6.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
11.	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.05.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
12.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir100%	257.00	DAHD&F vide OM dated 19.07.2017 has sought information from the firm. As decided in the EFC meeting dated 21.06.2018, the committee decided to reject the case as the firm is not responding.
13.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm. As decided in the EFC meeting dated 21.06.2018, the committee decided to reject the case as the firm is not responding.

14.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017
15.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017
16.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
17.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
18.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from the firm on 28.07.17. The committee decided to close the case.
19.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.07.17	Pet Dog	.59	Rejected as not recommended DAHD&F vide OM No. 110-104/2016 (NF- T) dated 04.07.2018
20.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	09.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	Nil	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought from MoEF&CC(WL)
21.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110-122/2017 (NF- T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
22.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S- 49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-108/2017 (NF- T) dated 26.10.2017 has sought certain information from the firm.
23.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017
24.	M/s. Aravind Viswambaran, Kollam 01/53/162/Misc/AM18/D-18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Recommended by DAHD&F vide OM No. F.No 110-106(NF-T) dated 29.06.2018 MoEF&CC(WL) vide OM No. 3- 74/2017/WL dated 05.01.2018 has sought information from the applicant, communicated to the firm on 15.02.2018
25.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.09.17 Comments sought from MoEF&CC on 26.04.2018
26.	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500 Nos. Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110-122/2017(NF- T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection

					report.
27.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.17
28.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017
29.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110-116/2017 (NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018. The same has been sent of DAHD&F.
30.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of. Ornamental Fish	19.95	Comments sought from DAHD&F on 30.11.2017 DAHD&F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has pointed out that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The firm has been intimated. Committee decided to close the case till the applicant submits the requisite documents.
31.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from DAHD&F and MOEF&CC (WL) on 30.11.2017 MOEF&CC (WL). DAHD& F vide OM No. 110-103/2016 (NF-T) dated 09.02.2018 has informed that application is not in the prescribed format as per the revised sanitary protocol for import of ornamental fishes in to India. The same has been conveyed to the firm. Committee decided to close the case till the applicant submits the requisite documents.
32.	M/s. Vishal Entterprises, Surat 01/53/8/12731/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 05.07.2018
RA Surat may issue the import authorization to the applicant for import of 2,38,000 Nos. of Ornamental Fishes from GCA for a value Rs. 28,76,390/- (USD 43,450) subject to the conditions mentioned in the DAHD&F OM No. 110-103/2016 (NF-T) dated 05.07.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat.					
33.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	Comments sought from DAHD&F on 23.01.2018
34.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Nos. of Ornamental fishes	10.00	Comments sought from DAHD&F on 23.01.18
35.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18
36.	M/s. Wmmc India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018

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37.	Mrs. Veena Suresh Shetkar, Mumbai 01/53/8/19472/AM18/V-27/IC	06.02.18	01 no. of Indian Green Parrot	NA	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018 MoEF&CC vide OM no. 3-56/2018/WL dated 23.5.2018 has sought certain information from the firm.
38.	M/s. Ashraf Hassan N.K. Ernakulam 01/53/8/1943/AM18/A-68/IC	06.02.18	12 Live birds (6 nos. Ara Macau 06 nos. Ara Clhoroptera)	9.48	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 3.05.2018. Comments sought from MoEF&CC on 16.02.2018
39.	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A-69/IC	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	Comments sought from DAHD&F on 13.02.2018
40.	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/J-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018
41.	M/s. Varun Kuttaritunary, Kerala 01/53/8/20524/AM18/V-30/IC	13.02.18	543000 Nos. of Ornamental Fishes	60.00	Comments sought from DAHD&F on 20.02.2018
42.	M/s. Ian Thomas Johnstone, Jaipur 01/53/8/24240/AM18/I-33/IC	14.03.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F on 15.03.2018. DAHDF vide letter dated 4.5.2018 has sought certain information from the applicant.
43.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18
44.	M/s. King & Queen, Chennai 01/53/8/21543/AM18/K-19/IC	21.02.18	1,90,000 Live Ornamental Fish	64.00	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 04.07.2018

RA Chennai may issue the import authorization to the applicant for import of 1,90,000 Nos. of ornamental fishes from Singapore, Malaysia, Thailand, Indonesia, Sri Lanka, Brazil, Philippines, Maldives, Mauritius, Caribbean Islands, Japan, Taiwan, Yemen, Sudan, Dubai, Australia, Vietnam, Fiji, USA, Vanuatu, Ghana, Kenya, East Africa for a CIF value Rs. 64,00,800/- (USD 1,00,800) subject to the conditions mentioned in the DAHD&F vide OM No. 110-103/2016 (NF-T) dated 04.07.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

45.	M/s. Modern Pet Centre, Kolkata 01/53/8/22706/AM18/M-43/IC	28.02.18	5000 Nos. of Exotic Red Ear Slider Turtle	7.82	Comments sought from DAHD&F and MoEF&CC(WL) on 09.03.18 and 14.3.2018. MoEF&CC(WL) vide OM dated 21.5.2018 has sought certain information from the firm.
46.	M/s. Jai Research Foundation, Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018. The committee decided to seek utility of 128 Nos. of Beagle Dogs from the applicant.
47.	M/s. Lupin Ltd, Mumbai 01/53/8/24945/AM19/L-1/IC	21.03.18	1344 nos. of Mice (males & females)	1084.3	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 04.07.2018

RA Mumbai may issue the import authorization to the applicant for import of 1344 nos of live mice (as per annexure to DAHD&F vide OM No. 110-105/2016 (NF-T) dated 04.07.2018) from USA for CIF value Rs. 10,84,39,297/- (USD 16,72,155) for R & D purposes subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 04.07.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

48.	M/s. A Mart, Mumbai 01/53/8/25561/AM19/A-3/IC	23.03.18	100000 nos. of Ornamental Fish	1100.4	DAHD&F vide OM No. 110-103/2016 (NF-T) dated 04.07.2018 has informed that the application is not in the prescribed format as per the revised sanitary protocol for import of Ornamental Fishes into India. DGFT may intimate the applicant that the application needs to be submitted in the prescribed
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49.	M/s. P&P Fish Factory India, Chennai 01/53/8/27998/AM19/P-2/IC	17.04.18	2200000 Qty. of Ornamental Fishes	298.18	Comments sought from DAHD&F on 26.04.2018
50.	M/s. New Aqua Palace, Chennai 01/53/8/28360/AM19/N-1/IC	18.04.18	693,000 Nos. of Ornamental Fish	131.9	Comments sought from DAHD&F on 26.04.2018
51.	M/s. The Colors Chennai 01/53/8/28567/AM19/T-5/IC	20.04.18	165000 Nos. of Ornamental Fish	71.37	Comments sought from DAHD&F on 08.05.2018
52.	M/s. Pet Links, Pune 01/53/8/29033/AM19/P-4/IC	26.04.18	460000 Nos. of Ornamental Fishes	46.00	Comments sought from DAHD&F on 02.05.18
53.	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	DAHD&F vide e-mail dated 12.07.2018 has sought certain information from the firm.
54.	Mr.Sathyajit Radhakrishnan, Bangalore 01/53/162/Misc/AM19/S-9/IC	27.04.18	01 No. of Pet Dog	.05	DAHD&F vide OM No. 110-104/2016 (NF-T) dated 25.05.18 has sought information from the firm.
55.	M/s. The Other Aquarist, Villupuram 01/53/8/29369/AM19/T-6/IC	01.05.18	302500 Nos. of Live ornamental Fish	46.00	Comments sought from DAHD&F on 02.05.2018
56.	M/s. Prashant N. Gunjalkar, Mumbai 01/53/8/29498/AM19/P-7/IC	03.05.18	10 Nos. of Riding Horse	45.00	DAHD&F vide OM No. dated 29.06.18 has sought certain information from the firm.
57.	M/s. Alzaim International Exports LLP, Kerala 01/53/8/29742/AM19/A-12/IC	04.05.18	10000000 No. of Live Milky Fish Fry	28.77	Comments sought from DAHD&F on 25.05.2018
58.	M/s. Track Supreme Stud, Chandigarh 01/53/8/31671/AM19/T-11/IC	23.05.18	01 no. of Stalion (male) 02 Nos. of Broodmares (female)	55.00	Comments sought from DAHD&F on 05.06.2018
59.	M/s. Laura Kathryn Roemkens & Romeken Martin, Gurgaon 01/53/8/31890/AM19/L-3/IC	24.05.18	02 Nos. of Cats (males)	.20	Approved as recommended by DAHD&F vide OM No. 110-104/2016-(NF-T) dated 25.07.2018
CLA New Delhi may issue the import authorization to the applicant for import of 02 male Pet Cats from Netherlands for a CIF value Rs. 20,000/- (USD 308) subject to the conditions mentioned in the DAHD&F OM No. 110-104/2016-(NF-T) dated 25.07.18 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
60.	M/s. Ranjan Banerji Bangaluru 01/53/8/30658/AM19/R-8/IC	25.05.18	01 no. of Dog	.005	Comments sought from DAHD&F on 25.05.2018
61.	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments sought from DAHD&F on 04.05.2018
62.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/32083/AM19/I-4/IC	28.05.18	06 Nos. of Mice	.5	Comments sought from DAHD&F on 05.06.2018
63.	M/s. Institute of Microbial Technology Chandigarh 01/53/32965/AM19/I-6/IC	01.06.18	42 Nos. of Mice	17.32	Comments sought from DAHD&F on 07.06.2018
64.	M/s. Rishabh Dixit, Ghaziabad 01/53/8/32962/AM19/R-9/IC	01.06.18	Ornamental Fishes	73.60	Comments sought from DAHD&F on 07.06.2018

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65.	M/s. Council of Scientific and Industrial Research, Jammu 01/53/8/32959/AM19/C-5/IC	01.06.18	45 Nos. of Mice (male) and 55 Nos. of Mice (Female)	123.29	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018 & e-mail dated 02.08.2018.
RA Jammu may issue the import authorization to the applicant for import of 100 Nos. of live mice (as per ANF-2M) from USA for a CIF value of Rs. 12,32,933.22 (USD 18,214.30) for R&D purpose, subject to the conditions mentioned in the DAHD&F OM No. 110-105/2016 (NF-T) dated 27.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jammu.					
66.	M/s. Institute of Life Sciences, Bhubaneswar 01/53/8/33125/AM19/I-5/IC	04.06.18	24 Nos. of Mice	Nil	Comments sought from DAHD&F on 13.06.2018
67.	M/s. Shree Aquarium Chennai 01/53/8/33205/AM19/S-28/IC	05.06.18	Ornamental Fish	86.51	Comments sought from DAHD&F on 12.06.2018
68.	M/s. National Institute of Immunology, New Delhi 01/53/8/33141/AM18/N-5/IC	05.06.18	04 Female & 04 Male Live Mice	1.64	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018
CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. of live mice (04 Female & 04 Male) (as per ANF-2M) from USA for a CIF value Rs. 1,64,298 /- (USD 2,232.16) for R & D Purposes subject to the conditions mentioned in the DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
69.	M/s. National Institute of Immunology, New Delhi 01/53/8/33143/AM18/N-6/IC	05.06.18	32 Nos. of Live Mice (Female & Males)	6.77	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018
CLA New Delhi may issue the import authorization to the applicant for import of 32 Nos. of Live Mice (16 males and 16 females) (as per ANF-2M) from USA for a CIF value Rs. 6,77,272 /- (USD 9, 201.44) for R & D Purposes subject to the conditions mentioned in the DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
70.	M/s. National Institute of Immunology, New Delhi 01/53/8/33144/AM18/N-7/IC	05.06.18	30 Nos. of live mice (10 males & 20 females)	.11	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018
CLA New Delhi may issue the import authorization to the applicant for import of 30 Nos. of live mice (10 Males & 20 females) (as per ANF-2M) from USA for a CIF value Rs. 11,042/- (USD 150.00) for R & D Purposes subject to the conditions mentioned in the DAHD&F vide OM No. 110-105/2016 (NF-T) dated 27.07.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
71.	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/33681/AM19/G-13/IC	09.06.18	400 Nos. of Rats (male & female) and 200Nos. of Mice female	119.38	Comments sought from DAHD&F on 13.06.2018
72.	M/s. Nitta Gelatin India Ltd, Kerala 01/53/8/34598/AM19/N-10/IC	19.06.18	300000 Kgs. of Processed / Demineralised Fish Scales	1084.9	Comments sought from DAHD&F on 26.06.2018
73.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/34582/AM19/M-12/IC	19.06.18	1,00,000 nos. of Ornamental Fish	30.00	Comments sought from DAHD&F on 28.06.2018
74.	M/s. Lupin Ltd, Mumbai 01/53/8/34842/AM19/L-6/IC	21.06.18	7080 Nos. of Mice & Rat	1721.9	Comments sought from DAHD&F on 28.06.2018
75.	M/s. Grandkoi Pond and Garden LLP, Hyderabad 01/53/8/34972/AM19/G-16/IC	22.06.18	5000 Kgs . of Mixed Kois (cyprinus carpio)	135.20	Comments sought from DAHD&F on 04.07.2018
76.	M/s. GVK Biosciences P. Ltd, Hyderabad	04.07.18	2800 Nos. of mice (male &	282.10	Comments sought from DAHD&F on 05.07.2018

	01/53/8/E/AM19/G-17/IC		female)		
77.	M/s. Ayasha Radmanish, Canada 01/53/8/E/AM19/A-18/IC	04.07.18	01 no. of Dog	.75	Comments sought from DAHD&F on 05.07.2018
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
78.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres & Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Committee decided to close the case.
79.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
80.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Approved as recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 and MOEF&CC vide OM No. 23/28/2018- HSMD dated 03.05.2018
RA Mumbai may issue the import authorization to the applicant for import of 1200 MT of used/ waste tyres scrap cut into two multiple pieces (press baled or in shred form) for Manufacture of reclaimed rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MOEF&CC vide OM No. 23/28/2018-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
81.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017
82.	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments sought from MoEF&CC on 20.03.2017
83.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015, clarification sought from MoEF&CC
84.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replac ement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015, clarification sought from MoEF&CC
85.	M/s. Sundaram Industries P. Ltd Chennai	25.10.17	750 MT of Used Industrial Solid	199.50	Recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018

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	01/53/8/7278/AM18/S-63/IC		Tyres		Comments sought from MoEF&CC on 12.02.18
86.	M/s. Shrem Airport Hotels P. Ltd, Mumbai 01/53/8/162/Misc/AM18/S-79/IC	26.12.17	2000 MT of Lime Stone Block	270.00	Comments sought from M/o Mines on 4.1.2018 DIPP vide OM dated P-47012/B/2018-TSW dated 15.1.2018 has conveyed that comments of D/o Tourism may be obtained in the matter. Comments sought from M/o. Tourism. Ministry of Tourism vide OM No. HRACC(Misc)/2017-H&R dated 23.04.2018 has informed that they have no comments to offer in the matter.
87.	M/s. Sun Minerals Madagascar, Banglaore 01/53/162/Misc/AM18/S-78/IC	26.12.17	3000 Qty of Labradorite Granite Blocks of Assorted Sizes	610.47	Comments sought from M/o Mines vide OM dated 04.01.2018. DIPP vide OM No. P-47012/4/2018-TSW dated 17.01.2018 has informed that the company is trader and in ANF-1, firm has mentioned Merchant Exporter therefore, DIPP is not concerned for trading activity. The committee decided to examine the case on file.
88.	M/s. Jyoti Industries, Nanded, Maharashtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	DIPP vide OM No. 9/6/2018-TSW dated 01.03.2018 has sought information from the firm. Comments sought from MoEF&CC on 16.02.2018
89.	M/s. Gorakhnath Bricks Industreis, Khandwa Madhya Pradesh 01/53/20011/AM18/G-42/IC	09.02.18	Scrap Shredded/Cut Tyres	153.48	DIPP vide OM No. 9/15/2018 dated 05.04.2018 has sought information from the firm. conveyed to the firm on 12.04.2018 Comments sought from MoEF&CC on 14.03.2018
90.	M/s. Eastman Reclamations, Kathua (J&K) 01/53/8/21080/AM18/E-20/IC	20.02.18	4500 MTs. of Used Rubber Tyres Scrap/ Tubes Scrap	225.00	Approved as recommended by DIPP vide OM No. 9/14/2018 dated 05.04.2018. MoEF&CC vide OM No. 6-8/2018 dated 13.6.2018 and 11.7.2018
RA Jammu may issue the import authorization to the applicant for import of 4500 MT of Used Rubber Tyres /Scrap /Tubes Scrap for manufacture of reclaim rubber from GCA for a CIF value Rs. 2,25,00,000/- (USD 3,30,882.35) subject to the conditions mentioned in the MoEF&CC OM No. 5-8/2012-HSMD dated 13.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jammu.					
91.	M/s. Markap Resources Pvt. Ltd, Delhi 01/53/8/22781/AM18/M-47/IC	07.03.18	15000 MT of Used Rubber Tyres Scrap	346.50	Approved as recommended by DIPP vide letter No. 9/12/2018-TSW dated 3.05.2018 and MoEF&CC vide OM No. 23-259/2014-HSMD dated 27.07.18
CLA New Delhi may issue the import authorization to the applicant for import of 15,000 MT of used rubber tyre scrap/Tubes Scrap/non-radial/radial tyres scrap (multiple cuts/shreds/press baled) for manufacture of crumb rubber from GCA for a CIF value of Rs. 3,46,50,000/- (USD 5,25,000) subject to the conditions mentioned in the MoEF&CC OM No. 23-259/2014-HSMD dated 27.07.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
92.	M/s. Pilot Industries Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	19.03.18	5000 MTs of Lead Scrap Drain Batteries "RAINS"	NA	DIPP vide OM No. 9/13/17-TSW/23 dated 25.5.2018 has sought certain information from the firm.
93.	M/s. Sagitta, Mumbai 01/53/8/26230/AM19/S-4/IC	04.04.18	15000 MTs. of Used Rubber Tyre	780.00	Recommended by DIPP vide letter No. 9/19/2018-TSW dated 1.5.2018. Comments sought from MoEF & CC on

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94.	M/s. Icon Industries, Bhilai, Chhattisgarh, 01/53/8/27647/AM19/I-1/IC	13.04.18	30000 MTs of Used Rubber Tyre with Multiple Cut	1365.0	Recommended by DIPP vide letter No. 9/24/2018-TSW dated 9.07.2018 Comments sought from MoEF&CC dated 23.04.2018
95	M/s. Electronica Tungsten Ltd, Nashik 01/53/8/28679/AM19/E-6/IC	23.04.18	20 MT of Tungsten Waste and Scrap	290.45	DIPP vide OM No. 9/26/2018-TSW dated 18.05.2018 has suggested to seek comments from Deity /MoEF&CC. The committee decided to examine the case on file.
96	M/s. Citrine Resources P. Ltd, Mumbai 01/53/8/30127/AM19/C-2/IC	09.05.18	20000 MT of Old & Used Rubber Tyre	1320.0	Comments sought from MoEF&CC on 10.05.2018 DIPP vide OM No. 9/31/2018-TSW dated 07.06.2018 has sought information from the firm.
97	M/s. Aradhya Eco Green Industries LLP, Mumbai 01/53/8/30132/AM19/A-10/IC	09.05.18	50000 MT of Old & Used Rubber Tyre	3300.0	Comments sought from MoEF&CC on 10.05.2018 DIPP vide OM No. 9/38/2018-TSW dated 07.06.2018 has sought information from the firm.
98	M/s. Horizon Reclaim (India) P.Ltd, Saharanpur 01/53/8/30268/AM19/H-8/IC	09.05.18	12000 MT of Old & Used Rubber Tyre	960.00	Approved as recommended by DIPP for 8263 MT vide OM No. 9/34/2018-TSW dated 07.06.2018 and MoEF&CC vide OM No. 23-112/2013-HSMD dated 05.07.18
RA Dehradun may issue the import authorization to the applicant for import of 8263 MT of Used Rubber tyre scrap (press baled/shred/multiple cuts) and use tube scrap from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-112/2013-HSMD dated 05.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
99	M/s. Shital Rubber, Ahmedabad 01/53/8/30267/AM19/S-18/IC	09.05.18	11000 MT of Old & Used Rubber Tyre	880.0	Approved as recommended by DIPP vide OM No. 9/32/2018-TSW dated 18.05.2018 and MoEF&CC vide OM No. 23-98/2013-HSMD dated 02.07.2018
RA Ahmedabad may issue the import authorization to the applicant for import of 10,000 MT of Used Tyres & Tubes Scrap with one cut or multiple cuts Baled/Shredded/Press for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-98/2013-HSMD dated 02.07.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
100	M/s. Pahwa Manufacturers, Sitapur 01/53/8/30189/AM19/P-8/IC	10.05.18	40.0 Lacs Pcs. Of Primers & 10.0 Lacs Pcs. Of plastic cases without primer	70.84	Comments sought from DIPP 05.06.2018. PESO(DIPP) vide letter No. E-25(38)Import/Pol/2018 has sought certain information from the firm.
101	M/s. Bindal Smelting P. Ltd, New Delhi 01/53/8/30608/AM19/B-9/IC	14.05.18	6000 MT. Of Lead Battery Plates	6015.6	Approved as recommended by DIPP vide OM No. 9/40/2018-TSW dated 24.07.2018 and MoEF&CC vide OM No. 23-29/2009-HSMD dated 17.05.2018
CLA New Delhi may issue the import authorization to the applicant for import of 40.1 MT of lead scrap (ISRI Code: Radio /Racks /Relay /Rent/ Ropes/ Rails) for recovery/recycling /reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-29/2009-HSMD dated 17.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
102	M/s. Marudhar Industries Ltd, Ahmedabad 01/53/8/30730/AM19/M-6/IC	15.05.18	44000 Kgs. OF aluminum Scrap	17.68	DIPP vide OM No. 9/48/2018-TS dated 06.07.2018 has conveyed that comments may be sought from M/o Mines. Comments sought from MoEF&CC on 05.06.2018
103	M/s APL Metals Ltd, Kolkata 01/53/8/31456/AM19/A-14/IC	21.05.18	5000 MT of Lead Scrap	5002.4	Approved as recommended by DIPP vide OM No. 9/44/2018-TSW dated 31.07.18 and MoEF&CC vide OM No. 23-79/2009-

					HSMD dated 16.02.2018
Kolkata may issue the import authorization to the applicant for import of 5,000 MT of Lead Scrap (ISRI Code RADIO, RAKES, ROPES, RAILS & RENTS) from GCA for a CIF value of Rs. 50,02,49,984/- (USD 75,00,000) subject to the conditions mentioned in the MoEF&CC OM No. 23-79/2009-HSMD dated 16.02.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
104	M/s. S.E. Power Ltd Vadodara 01/53/8/31348/AM19/S-25/IC	21.05.18	4000 MT of Used Rubber TYRE SCRAP/PAIRIN G / RUBBER TUBE SCRAP (MULTIPLE CUTS/SHREDS/ PRESS BALED)	211.2	Approved as recommended by DIPP vide OM No. 9(52)/2018-TSW dated 31.07.2018 and MoEF&CC vide OM No. F.No. 5-36/2014-HSMD dated 3.5.2018 for 1200 MT.
CLA New Delhi may issue the import authorization to the applicant for import of 1200 MT of waste rubber tyres scrap/pairing/rubber tube scrap (multiple cuts/shreds/press baled) from GCA for manufacturing of reclaim rubber and crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 5-36/2014-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
105	M/s. Green Rubber Industries, Delhi 01/53/8/33160/AM19/G-11/IC	06.06.18	15000 MT of old & used rubber tyres	828.0	Approved as recommended by DIPP vide OM No. 9/46/2018-TSW dated 19.07.18 and MoEF&CC vide OM No. 23-229/2014-HSMD dated 21.05.2018
CLA New Delhi may issue the import authorization to the applicant for import of 14,297.4 MT of old & used rubber tyres /butyl tubes scrap (pressed/baled/ shredded/multi cuts) from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-229/2014-HSMD dated 21.05.2018 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
106	M/s. Navkar Industrieis, Telangana 01/53/8/34008/AM19/N-9/IC	12.06.18	5000 MT of Used Rubber Tyres Scrap	221.00	Approved as recommended by DIPP vide OM No. 7(50)/2018-TSW dated-TSW dated 18.06.2018 and MoEF&CC vide OM No. 23/4/2017-HSMD dated 02.07.2018
RA Hyderabad may issue the import authorization to the applicant for import of 5000 MT of Used Rubber Tyres Scrap (with multiple cuts/ shreds /pressed baled from GCA for a CIF value Rs. 2,21,00,000/- (USD 3,25,000) subject to the conditions mentioned in the MoEF&CC OM No. 23/4/2017-HSMD dated 02.07.2018 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
107	M/s. Shivani Network Ahmedabad 01/53/8//34862/AM19/S-31/IC	21.06.18	7500 MT. of Used Rubber Tyres with Multiple Cuts or Single cut or shredded in Press Baled Loose Form	96.00	Approved as recommended by DIPP vide letter no. 9/55/2018-TSW dated 10.7.2018 and MoEF&CC vide OM No. 23/287/2014-HSMD dated 13.6.2018
RA Ahmedabad may issue the import authorization to the applicant for import of 7500 MT Used Rubber Tyres with multiple cuts or Single cut or Shredded in Press Baled or Loose from GCA for a CIF value of Rs. 96,00,000/- (USD 1,50,000) subject to the conditions mentioned in the MoEF&CC OM No. 23/287/2014-HSMD dated 13.6.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
108	M/s. Telangana Rubber Industry, Hyderabad 01/53/8/35050/AM19/T-14/IC	26.06.18	20000 MT of Old & Used Rubber Tyres	1320.0	Approved as recommended by DIPP vide OM No. 9/11/2018-TSW dated 09.07.2018 and MoEF&CC vide OM No. 23-140/2015-HSMD dated 02.07.2018
RA Hyderabad may issue the import authorization to the applicant for import of 12,500 MT of used rubber tyres scrap (multiple cuts/shreds/press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-140/2015-HSMD dated 02.07.2018, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					

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109	M/s. Kohinoor Reclamation, Jalandhar 01/53/8/34960/AM19/K-7/IC	26.06.18	Use Rubber Tyres Scrap/Tubes Scrap (Multiple Cuts/Shreds /Press baled)	400.00	Approved as recommended by DIPP vide OM No. 9/64/2017-TSW dated 11.07.2018 and MoEF&CC vide OM No. 23- 251/2012-HSMD dated 18.06.2018, import of 4500 MT
RA Ludhiana may issue the import authorization to the applicant for import of 4,500 MT Used tyres/tubes scrap (multiple cuts/Shreds/Press Baled) from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-251/2012-HSMD dated 18.06.2018, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
110	M/s. Vinora Industries, Chennai 01/53/8/34948/AM19/V-13/IC	10.07.18	8000 MT. of Rubber Tyres Scrap (multi- cuts/shredded/pres sed/baled/powder/ granuels other than hard rubber)	6.40	Comments sought from DIPP on 12.07.2018 Recommended by MOEF vide OM No. 23- 136/2014-HSMD dated 3.5.2018
Part-3 Ministry of steel (MoS)					
111	M/s. Shivam Hitech Steels P.Ltd, Unit-III, Chhatisgarh 01/53/8/25159/AM19/S-1/IC	21.03.18	500 MTs. of Titanium Waste & Scraps	500.00	Recommended by M/o. Steel vide UO no. 2(7).2018 dated 25.07.2018 Comments sought from MoEF&CC on 12.04.2018
112	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of. Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm. The firm has replied to M/o steel vide email dated 10.7.2018.
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
113	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments awaited from MoEF&CC.
114	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Comments sought from D/o C&PC on 06.04.16 Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16
115	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC 05.05.2016 Comments awaited from MoEF&CC.
116	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
117	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.05.16
118	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16
119	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC and MOEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.
120	M/s. Shree Ganesh Vyapar Udyog, Mumbai	19.10.16	320 M.T Acrylic Plastic Sheet	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of

	01/53/162/Misc/AM17/S-65/IC		Scrap		application has been again sent to MoEF&CC.
121	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
122	M/s. Saaryay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
123	M/s. MM Aqua Technologies Ltd., Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
124	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
125	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC MoEF&CC on 29.03.17
126	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEF&CC on 29.5.2017 DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals
127	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from C&PC and MOEF&CC on 23.11.2017
128	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/16527/AM18/G-37/IC	08.01.18	300000 Kgs of Fluoro Polymer Scrap/ PTFE Scrap	120.00	Comments sought from C&PC and MoEF&CC and 16.02.2018
129	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/IC	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	C&PC vide OM No. C-II-17014/1/2016-CHEM.II date 6.3.2018 has sought certain information from the firm. conveyed to the firm.
130	M/s. Hyper Plastics, Mumbai 01/53/8/20753/AM18/H-26/IC	16.02.18	75 MT OF EPS Block Plastic Scrap, 18 MT of Bopp Film Roll Waste, 18 MT of Polypropylene Plastic Scrap, 36 MT OF Polystyrene SDcrap & 36 MT OF ABS Moulding Scrap	14.27	Comments sought from C&PC and MoEF&CC on 28.02.2018
131	M/s. M. G. Sales Corporation, Ahmadabad 01/53/8/23561/AM18/M-48/IC	08.3.18	01 MT of Titanium Powder	178.75	Comments sought from C&PC on 27.03.2018
132	M/s. Saloni Coir P. Ltd, New Delhi 01/53/8/26091/AM19/S-3/IC	28.03.18	400MT of PU Foam Scrap	118.89	Comments sought from C&PC and MoEF&CC on 16.04.2018

133	M/s. Desert Exim Jodhpur 01/53/8/27957/AM19/D-5/IC	17.04.18	1000 MT of Waste Nylon Rope	251.25	Comments sought from C&PC and MoEF&CC on 26.04.2018
134	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR-5021 (Emoty Tray)	4.50	Comments sought from C&PC and DIPP & MoEF&CC on 17.05.2018
135	M/s. UPL Ltd, Mumbai 01/53/8/28917/AM19/U-1/IC	25.04.18	425000 Kgs. of Carbon Tetra Chloride	238.00	Comments sought from C&PC on 08.05.2018 MoEF(O) has conveyed to the firm that it needs to get registered under Ozone Depleting Substances(Regulation Control)Rules, 12000 and its amendments using Form 10A as importer of CTC for feedstock use.
136	M/s. Bayer Vapi . P. Ltd, Gujarat 01/53/8/30407/AM19/B-7/IC	14.05.18	350 MT of Carbon Tera Chloride	178.50	MoEF(O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed to the firm that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case. The firm vide email dated 6.7.2018 has submitted the certificate to MoEF&CC(O). Comments Sought from C&PC dated 17.05.2018
137	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. Comments sought from M/o Mines on 30.07.18.
138	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018
139	M/s. Heranba Industries Ltd, Gujarat 01/53/8/32696/AM19/H-13/IC	31.05.18	400000 Kgs Carbon Tetra Chloride	3.00	MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case. Comments sought from C&PC on 8.06.2018
140	M/s. SRF Ltd, New Delhi 01/53/8/29859/AM19/S-12/IC	04.05.18	300000 Kgs. Of Nicotinamide/Niaci namide 98.5%	1200	Comments sought from C&PC on 8.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
141	M/s. SRF Ltd, New Delhi 01/53/8/29860/AM19/S-13/IC	04.05.18	300000 Kgs. Of Nicotinamide 99%	795.6	Comments sought from C&PC on 08.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on

					13.7.2018.
142	M/s. SRF Ltd, New Delhi 01/53/8/30646/AM19/S-22/IC	15.05.18	300000 Kgs. Niacinamide	1428.0	Comments sought from C&PC on 13.06.2018. Returned by C&PC. Again forwarded to Chemical Division of C&PC on 13.7.2018.
143	M/s. Gujarat Agrochem P. Ltd, Gujarat 01/53/8/E/AM19/G-18/IC	11.07.18	325 MT of. Carbon Tetra Chloride	167.33	Comments sought from C&PC and MoEF on 11.07.2018
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
144	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 and reminder dated 11.07.17 has sought information from the firm. Response is awaited from the firm.
145	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E-Waste (Scrap of all Type of printed circuit boarda	60000.0	Comments sought from Deity, DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern to them. Deity vide OM no. 16(4)/2018-IPHW dated 20.6.2018 has sought certain information from the firm.
146	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Rejected as not recommended by MeitY vide letter no. 16(8)/2017-IPHW dated 22.5.2018
147	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2)/2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process.
148	M/s. ADS Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1125 NOS. of Canon Copying Equipments Used Multifunction Devices & 125 Nos. of konika Minolta copying equipments used multifunction devices	89.64	Comments sought from Meity & MoEF&CC on 04.06.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18.
149	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter no. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm.

150	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC(WL) on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed response has been received from the firm on 11.05.18. The matter is under process.
151	M/s. Delhi Photocopiers, Delhi 01/53/8/28006/AM18/D-6/IC	17.04.18	2550 Nos. of Old & Used Multifunction Devices	301.49	Comments sought from MoEF&CC on 26.04.2018 Meity vide letter No. 16(6)/2018-IPHW dated 30.05.2018 has sought certain information from the firm.
152	M/s. Excel Digiprints, New Delhi 01/53/8/28005/AM18/E-5/IC	17.04.18	3000 nos. of Old & Used Multifunction Devices	396.60	Comments sought MoEF&CC on 26.04.2018 Meity vide letter no. 16(5)/2018-IPHW dated 30.5.2018 has sought certain information from the firm.
153	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. Meity vide OM no. 16(7)/2018-IPHW dated 30.5.2018 sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. The matter is under process.
154	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. Meity vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. The matter is under process
155	M/s. Gee Kay Computers, New Delhi 01/53/8/33226/AM19/G-12/IC	06.06.18	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working Condition)	680.0	Comments sought from Meity & MoEF&CC on 12.06.2018
156	M/s. Excel Copiers, New Delhi 01/53/8/34583/AM19/E-8/IC	19.06.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.0	Comments sought from Meity & MoEF&CC on 26.06.2018
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
157	M/s Krishna Antioxidants Pvt. Ltd., Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHLORO-1-FLUOROETHAN E)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141B. The same needs to be provided for further processing the case. MoEF has informed that views/NoC will be provided after registration under ODS Rules, 2000. MoEF&CC vide e-mail dated 20.06.2018 has informed that registration application of enterprise under ODS Rules, has not been received till date. Case accordingly being closed.
158	M/s. Syngene International Ltd, Bangalore	08.02.18	60 nos. of Residual Solvent	6.25	Comments sought form MoEF&CC(O) & Pharma on 16.02.2018. MoEF&CC (O) vide

	01/53/8/19341/AM18/S-86/IC		Mixture- Class 1 and 60 nos. of Residual Solvent Class 2- Mixture		e-mail dated 20.06.18 has informed that application received in the Ozone Cell on 04.06.18
159	M/s. Cipla Ltd, Mumbai 01/53/162/Mics/AM18/C-30/IC	01.03.18	550 kgs. of Bromofluoromethane (BFM)	532.12	Comments sought from MoEF&CC (O) & D/o PHARMA on 14.3.2018. MoEF&CC (O) vide e-mail dated 20.06.2018 has informed that Ozone Cell vide OM dated 20.04.2018 requested DGFT to obtain clarification from M/s. Cipla Limited for seeking recommendation for import of 550 Kgs of Bromofluoromethane (for production of Fluticasone Propionate as feedstock) when the earlier recommendation for import of 400 Kgs was given by Ozone Cell on 23.02.2018 for feedstock use. Response from the firm is still awaited. Case accordingly being closed.
160	M/s. Hemani Industries Ltd, Mumbai 01/53/8/29932/AM19/H-10/IC	07.05.18	500. MT of Carbon Tetra Chloride	250.12	MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case 13.06.2018. Comments sought from D/o C & PC on 13.06.2018
161	M/s. Meghmani Organics Ltd, Ahmdabad 01/53/8/30470/AM19/M-4/IC	11.05.18	325000 Kgs. Of Carbon Tetra Chloride	162.58	Comments sought from MoEF&CC(O) and C&PC on 13.06.2018 MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case.
162	M/s. Tagors Chemicals India P. Ltd, Chennai 01/53/8/31679/AM19/T-9/IC	23.05.18	325 MT of Carbon Tetra Chloride	162.5	MoEF&CC (O) vide OM No. 11/7/2015-OC dated 06.07.2018 have conveyed that the firm needs to get registered under ozone depleting substances, (regulation & control) rules, 2000 and its amendments using from 10A as importer of carbon tetra chloride (CTC) for feed stock use. The same needs to be provided for further processing the case. Comments south from M/o Chemicals & PC on 08.06.2018
163	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC.

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164	M/s. Lupin Ltd, Mumbai 01/53/8/32529/AM19/L-4/IC	30.05.18	02 cylinders of Bromofluorometh ane	3.30	Comments sought from MoEF&CC(O) on 07.06.2018
165	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. (Incomplete application form fee submission details not available in ANF form). The firm has been conveyed the same.
166	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluoroeth ane (HCFC 141b)	239.36	Comments sought from MoEF&CC(O) on 04.07.2018
Part-9 D/o. Heavy Industry (DHI)					
167	M/s. Tapti Synthetics P. Ltd, Mumbai 01/53/8/E/AM19/T-15/IC	05.07.18	01 no. of Euro, 4398 CC, BMW M62 Engine(second hand)	1.00	Comments sought from Heavy Industries on 09.07.2018.
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
168	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
169	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India. Case accordingly being closed.
170	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3- 12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
171	M/s. Shri Renju Kurian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3- 11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
172	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.17	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3- 10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018
173	M/s. Bannerghatta Biological Park Bannerghatta, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Comments sought from DAHD&F on 19.12.2017 Recommended by MoEF&CC(WL) vide OM No. 3-09/2018/WL on 09.02.2018

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174	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18	Stink Potturtle, Red eared slider turtles, western pond turtle and peninsula catter turtle	18.96	Comments sought from MoEF&CC(WL) & DAHD&F on 25.01.18
175	M/s. Delta Exim Services, Thane 01/53/8/16077/AM18/D-28/IC	03.02.18	20 pairs of Burchelis Zebra & 20 pairs of Hippopotamus	40.00	Comments sought from MoEF&CC (WL) on 15.02.2018 MoEF vide OM 3-37/2018/WL dated 20.6.2018 has sought certain information from the firm.. AHD&F vide OM No. 110-127/2018 (NF- T) dated 16.04.2018 has sought certain information from the firm. The same has been communicated to firm on 26.04.2018.
176	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/20345/AM18/I-28/IC	13.02.18	04 nos. of Grant' Zebra	NA	Recommended by AHD&F vide OM No. 110-118/2017 (NF-T) dated 10.04.2018 Comments sought from MoEF&CC (WL) on 20.02.2018
177	M/s. Delta Exim Services, Thane 01/53/8/21223/AM18/D-32/IC	20.02.18	20 Nos. Pairs of Giraffe	20.00	Comments sought from MoEF&CC (WL) on 14.03.2018. MoEF vide OM 3-35/2018/WL dated 20.6.2018 has sought certain information from the firm. Recommended by DAHD&F vide OM No. 110-127/2018 (NF-T) on 04.05.18
178	M/s. Modern Pet Centre, Kolkata 01/53/8/22704/AM18/M-41/ IC	28.02.18	3000 Pairs of Exotic Parakeets, Parrot, Macaws, Cockatoos Birds	59.84	Comments sought from MoEF&CC on 14.03.2018 Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) on 04.05.18
179	M/s. Hi Tech Advance Products, Indore 01/53/8/25945/AM19/H-2/IC	27.03.18	1 Set of Veterinary Equipmen/Tranqu ilizer Equipment/CO2 Injection Rifle and Accessories	1.72	MoEF&CC(WL) vide OM No. 3- 50/2018/WL dated 15.05.2018 has suggested to obtain the recommendation letter of the Chief Wildlife Warden, Government of Uttara Pradesh from the applicant for further consideration.
180	M/s. Shri Ridhiraj Singh, Jodhpur 01/53/8/26160/AM19/R-1/IC	03.04.18	03 Nos. of Taxidermy Animal Mounts	5.60	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC vide OM No. 3-44/2018/WL dated 01.05.2018 has asked the firm to obtain the recommendation of Chief Wildlife Warden, Government of Rajasthan.
181	Dr. T. P. Chowdhary, Hyderabad 01/53/8/26406/AM19/D-1/IC	03.04.18	18 Nos. of Taxidermy Animal Mounts	1.86	Comments sought from MoEF&CC (WL)dated 04.04.2018. MoEF&CC (WL) vide OM No. 3-46/2018/WL dated 11.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana
182	Dr. T. Aditya Choudary, Hyderabad 01/53/8/26460/AM19/T-1/IC	03.04.18	21 Nos. of Taxidermy Animal Mounts	2.68	MoEF&CC (WL) vide OM No. 3- 45/2018/WL dated 14.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana
183	M/s. Shri E. Gopal Rao, Hyderabad 01/53/8/27241/AM19/E-3/IC	10.04.18	21 Nos. of Taxidermy Animal Mounts	2.26	Comments sought from MoEF&CC(WL) on 11.04.2018 MoEF vide OM 3-47/2018/WL dated 20.6.2018 has sought certain information from the firm.

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184	M/s. Elizabeth Fernandes, Mumbai 01/53/8/25030/AM19/E-1/IC	21.03.18	01 no. of African Grey Parrot	.10	Comments sought from MoEF&CC(WL) and DAHD&F on 16.04.2018
185	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/28893/AM19/A-7/IC	25.04.18	Tranquilizing Equipment Tele Dart RD 706	11.54	Approved as recommended by MoEF&CC(WL) vide OM No. 3- 65/2018/WL dated 24.07.2018
RA Indore may issue the import authorization to the applicant for import of 10 Nos. of Tranquilizing Equipment Tele Dart RD 706 (as per quantity and description mentioned in the OM No. 3-65/2018/WL dated 24.07.18) from Germany for proportionate CIF value subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-65/2018/WL dated 24.07.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
186	M/s. Gurmit Singh Sodhi Panchkula 01/53/8/32503/AM19/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018

Part-10 Ministry of Home Affairs (MHA)-Prov. Division

187	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
188	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
189	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
190	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments has been sought from MoD. Reminder issued to MoD on 18.06.18. Reply is awaited from MoD.
191	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
192	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
193	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA
194	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.2017

195	M/s. General Manager (Airport Systems), Airport Authority of India, New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	MHA on 22.06.18 informed that comments has been sought from MoD. MoD vide their ID dated 05.06.18 has transferred the matter to DIP Wing/Department of Defence Production. Reply is awaited from MoD.
196	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA on 22.06.18 informed that comments has been sought from MoD. Reply is awaited from MoD.
197	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017
198	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROHM & 1Pcs of RG 10 shot launcher Make : ROHM,	1.19	MHA (IS Divn.) vide OM No. V-11026/35/2018-Arms dated 28.5.2018 has conveyed to the firm that as per Arms Rules 2016 Schedule II Category 7(a) a license in Form VIII is mandatory. In this regard an application in form A-10 as per the Arms Rules 2016 is required.
199	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/20347/AM18/N-48/IC	13.02.18	Dynamic Universal Reflex Sight	73.93	MHA on 22.06.18 informed that application was returned to DGFT on 26.03.18, in accordance with amendment in the Foreign Trade (Exemption from application of Rules in certain cases), Amendment order, 2017 vide DGFT's Notification No. 51 dated 20.02.2018.
200	M/s. All Star Extreme Sports, Mumbai 01/53/8/22351/AM18/A-57/IC	20.02.18	06 Nos. of Telescopic Sight for fitting to arms	.54	MHA on 22.06.18 informed that the case has been closed as vide NSG's UO dated 25.05.2018 has stated that NSG is no longer interested in import of the said Telescopic Sights now, hence the case may be treated as closed. Accordingly, the case being closed.
201	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018
202	M/s. Inspector General of Police Intelligence Department, Hyderabad 01/53/8/24231/AM19/I-8/IC	14.03.18	a) Water Jet Disrupter with b) Cartridges	172.00	The committee noted that as per Notification No. 51/2015-2020 dated 20.2.2018, license is not required in this case. Accordingly, the case being closed.
203	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018
204	M/s. AM Industrial Enterprises, Ne Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018
205	M/s. Dwaraka Arms Stores, Bellary, Karnataka 01/53/8/27063/AM19/D-4/IC	10.04.18	12000 Kgs. of Propellant (Double Base Smokeless Powder)	238.39	Comments sought from MHA (Arms Division) on 16.04.2018

206	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018.MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm.
207	M/s. Three Circles Exports (OPC) P.Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018
208	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018
209	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Comments sought form MHA on 11.07.2018
210	M/s. Elcomponics Aerob Technologies, India P. Ltd, Noida 01/53/E/AM19/E-9/IC	10.07.18	01 no. of Super Cam S250 UAV	54.00	Comments sought from MHA on 13.07.2018

Part-11 Defence Research & Development Organization (DRDO)

211	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob- Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/Mod. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
212	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S- 48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP
213	M/s. Navicom Technology International Pvt, New Mumbai 01/53/8/15742/AM18/N-37/IC	28.01.18	01 no. of ARPA BB3/12/M/VM1 and 2 nos. of ARPA BB2/6/B/VM1	51.84	Recommended by DRDO email dated 16.02.2018 Comments sought from DOT on 16.02.2018
214	M/s. L&T Construction Equipment Ltd, Bangalore 01/53/8/34976/AM19/L-5/IC	21.06.18	K9 Track Shoe Assembly -Type A(47EA) (PN 60349750-2)	1497.5	Approved as recommended by DRDO vide email dated 10.07.2018

RA Bangalore may issue the import authorization to the applicant for import of 4989 Nos. of Track Assembly (as per ANF-2M) from M/s. LS Mtron, Republic of Korea for a CIF value of Rs. 14,97,54,646.13 (USD 22,18,587.35) subject to the conditions mentioned in the DRDO email dated 10.07.2018 as well as actual user condition besides other usual conditions of import authorization.

215	M/s. Mahindra Defence Systems Ltd, Palwal 01/53/8/E/AM19/M-13/IC	15-07.18	64 Nos. of Tab Washer Holding Fixture, Sight	42.23	Approved as recommended by DRDO vide email dated 20.07.2018
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			Dampener pin drill fixture etc.		
CLA New Delhi may issue the import authorization to the applicant for import of 66 Nos. of Tools & Fixtures for Assembly and Integration of M777 ULH (as per ANF-2M) from M/s. BAE (GCS) for a CIF value Rs. 42,23,424.68/- (GBP 45,907) for supply to Indian Army subject to usual conditions of import authorization.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
216	M/s. Sunshield Chemicals Ltd, Mumbai 01/53/8/23764/AM18/S-96/IC	12.03.18	100 MT of Spirdne D40	69.30	Comments sought from P&NG on 19.3.2018. Comments received from M/o PNG vide OM No. 12019(11)/106/2018-Sup. (C-23928) dated 14.06.2018. The committee decided to examine the case on file.
217	M/s. Sunshield Chemicals Ltd, Mumbai 01/53/8/28488/AM19/S-11/IC	20.04.18	100 MT of Spirdane D40	69.30	Comments sought from P&NG dated 08.05.2018. Comments received from M/o PNG vide OM No. 12019(11)/106/2018-Sup. (C-23928) dated 14.06.2018. The committee decided to examine the case on file.
218	M/s. The Bombay Flying Club, Mumbai 01/53/162/Misc/AM19/T-7/IC	01.05.18	320000 Ltrs. Of AV Gas 100 LL	250.0	Comments sought from M/o. P&NG on 25.05.2018
219	M/s. Hyundai Motor India Ltd, Tamil Nadu 01/53/8/31458/AM19/H-11/IC	22.05.18	CEC-RF-06-03 (Euro -IV Diesel) CEC-RF-02- 03(Oxy.<0.1%(Eu ro IV Gasoline)	12.75	Comments sought from M/o. P&NG on 29.05.2018
220	M/s. Volkswagen India P. Ltd, Pune 01/53/8/32053/AM19/ V-8/IC	25.05.18	500000 Ltrs. Of Aral Specific Unleaded Fuel	385.67	Approved as recommended by M/o. P&NG vide OM No. 12019(11)/118/2018-Sup. / (C-25538, dated 04.07.2018, subject to further approval by the competent authority.
221	M/s. Henkel Adhesives Technologies India P. Ltd, Mumbai 01/53/8/E/AM19/H-15/IC	27.06.18	150 MT of Isopar E Synthetic Isoparaffin Hydrocarbon	260.00	Comments sought from M/o. PN&G on 04.07.2018. M/o PNG vide e-mail dated 17.7.2018 has requested to submit the specification of the fuel.
222	M/s. Cummins Technologies India P. Ltd, Pune 01/53/8/E/AM19/C-11/IC	02.07.18	5000 Kgs. of Diesel: EN 16709 (2015), B14-20& 5000 Kgs. of Diesel Fuel UN 1202, Class 3, PG3 P.I.310	49.70	Comments sought from M/o. PN&G on 04.07.2018
Part-13 Department of Telecommunications (DoT)					
223	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	Inos of Raymarine RD418D	1	DOT vide e-mail dated 22.06.2018 informed that the import license and W/T license attached by applicant in the application have been sent for verification from issuing authority.
224	M/s. L&T Hydrocarbon Engineering Ltd., Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	Ino. of 125 W NDB transmitter with complete accessories	18.34	DOT vide e-mail dated 22.06.2018 have informed that DoT vide letter dated 28.02.2018 and 19.04.2018 advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
226	M/s. Mormugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	01 No. of Radar System With Transeivers (2	225.69	DOT vide e-mail dated 22.06.18 has advised that the applicant may be directed to obtain import license for the said wireless

			nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles		equipment from Regional Licensing Office, WPC Wing.
227	M/s. Navicom Technology International Pvt. Ltd., Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17. DoT vide letter dated 28.02.2018 have stated that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
228	M/s. Terex India P. Ltd, Tamil Nadu 01/53/8/22325/AM18/ T-34/IC	05.03.18	306 Nos. of Crusher Radio Kit	170.52	DOT vide e-mail dated 22.06.18 have informed that DOT vide letter dated 19.04.2018 they advised that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
229	M/s. Terex India P. Ltd. Tamil Nadu 01/538/22327/AM18/T-35/IC	05.03.18	PT7000 GSM ONLY- ANTEMMA, PN:ST 100550-001	171.89	DOT vide e-mail dated 22.06.18 have informed that applicant may be informed that if the wireless equipment which is required to be imported is working in de-licensed frequency band then Equipment Type Approval and import license may be obtained from Regional Licensing Office Chennai, WPC Wing. However, if the wireless equipment is working in licensed frequency band then wireless operating license followed by import license is required to be obtained from WPC Wing

Part-15 Directorate General of Civil Aviation (DGCA)

230	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 no. of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.2016.
231	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.2016
232	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos. of Capa Cartridges and 5 nos. of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
233	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought information from the applicant.
234	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-ATM (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular

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					2/2017, which is available on DGCA website.
235	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 01/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
236	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018
237	M/s. Fivestar Impex India P. Ltd, Chennai 01/53/162/Misc/AM19/F-4/IC	14.05.18	100 No. of Phantom 04 Pro and 25 No. of Mavic Pro Ply More Kit	67.37	Comments from DGCA on 07.06.2018
238	M/s. Uzair, Bangalore 01/53/8/31187/AM19/U-2/IC	18.05.18	01 No. of 02 Seater Aircraft Fuselage	1.18	Comments sought from DGCA on 25.05.2018
239	M/s. Civil Aviation Department, Chandigarh 01/53/8/35045/AM19/C-10/IC	26.06.18	01 no. of Beechcraft King Air B200GT/250 Aircraft	4085.1	Approved as recommended by DGCA vide OM No. 5-2374/2015-AI(2) dated 20.07.2018

RA Chandigarh may issue the import authorization to the applicant for import of **01 no. of Beechcraft King Air B200GT/250 Aircraft** from USA for a CIF value Rs. 40,85,16,800/- (USD 60,07,600) subject to the conditions mentioned in the DGCA OM No. 5-2374/2015-AI(2) dated 20.07.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.

240	M/s. Wingsss College of Aviation Technology, Pune 01/53/8/E/AM19/W-3/IC	06.07.18	01 no. of Lear Jet Model 25 N85TW SN251	52.87	Comments sought from DGCA on 09.07.2018
241	M/s. Interglobe Aviation Limited, New Delhi 01/53/8/36591/AM19/I-12/IC	11.07.18	11 Nos. of Aircraft Parts	243.31	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory circular AA-02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification/authentication of parts by DGCA, the aircraft operator/approved organization may approach regional/sub-regional office for necessary support.

CLA New Delhi may issue the import authorization to the applicant for import of 11 nos. of Aircraft parts [(i) 3 Nos. of Transceiver-Weather Radar-Part No. 622-5132-623] from GCA for a CIF value of Rs. 2,43,31,836.20 (USD 3,47,597) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification/authentication of parts by DGCA the aircraft operator/approved organization may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

242	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile
Part-17 Department of Food & Public Distribution (D/o Food & PD)					
243	M/s. DSM Nutritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food & Public Distribution. Comments sought from D/o Food & PD. Since no comments were received. On the advise of Shri D.N. Mathur, Consultant the application has been referred to M/o Food Processing Industries on 12.5.2018.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
244	M/s. Schlumberger Asia Services Ltd, Mumbai 01/53/8/34051/AM19/S-33/IC	14.06.18	Explosives	8520.9	Approved as recommended by PESO vide letter No. E-25(38)60/2016/I dated 11.07.2018
RA Mumbai may issue the import authorization to the applicant for import of explosive (as per ANF-2M) from USA, Sweden, France, Germany, Czech Republic for a CIF value of Rs. 85,20,94,116.77 (USD 1,26,74,313.80) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in the PESO letter No. E-25(38)60/2016/I dated 11.07.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
Part-19 D/o Pharma					
245	M/s. Granules India Ltd, Hyderabad 01/53/8/E/AM19/G-19/IC	15.07.18	11.34 MT of Acetic Anhydride	15.86	Approved as per OM No. 31026/26/2018- Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner, Gwalior.
RA Hyderabad may issue the import authorization to the applicant for import of 1134 MT of Acetic Anhydride from Saudi Arabia, for a CIF Value Rs. 11,43,07,200/- (USD 15,87,600) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.					
Part-20 Atomic Energy Regulatory Board					
246	M/s. Adani Enterprises Ltd, Ahmedabad 01/53/8/34593/AM19/A-16/IC	18.06	09 Nos. of Radioisotopes	3.90	Approved as recommended by AERB vide (i) Document Number: 18-NGPROC- 245631, Issuance Date: 11/01/2018, (ii) Document Number: 18-NGPROC-245631 dated 11/01/2018 (iii) Document Number: 18-NGPROC-245642 dated 11/01/2018 (iv) Document Number: 18-NGPROC-245698 dated 11/01/2018 (v) Document Number: 18-NGPROC-245796 dated 12/01/2018 (vi) Document Number: 18-NGPROC-245411 dated 11/01/2018 (vii) Document Number: 18-NGPROC-245410 dated 11/01/2018 and (viii) Document Number: 18- NGPROC-245409 dated 11/01/2018.

RA Ahmedabad may issue the import authorization to the applicant for import of 09 Nos. of Radioisotopes (as per ANF-2M) from Germany for a CIF value of Rs. 21,93,743/- (Euro 27,525) subject to the conditions mentioned in AERB vide (i) Document Number: 18-NGPROC-245631, Issuance Date: 11/01/2018, (ii) Document Number: 18-NGPROC-245631 dated 11/01/2018 (iii) Document Number: 18-NGPROC-245642 dated 11/01/2018 (iv) Document Number: 18-NGPROC-245698 dated 11/01/2018 (v) Document Number: 18-NGPROC-245796 dated 12/01/2018 (vi) Document Number: 18-NGPROC-245411 dated 11/01/2018 (vii) Document Number: 18-NGPROC-245410 dated 11/01/2018 and (viii) Document Number: 18-NGPROC-245409 dated 11/01/2018 as well as actual user condition besides usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

247	M/s. Naini Tissues Ltd, Kashipur 01/53/8/30650/AM19/N-4/IC	29.06.18	1 no. of Source Model IEC D2 Radio Isotope Fe-55	17.39	Approved as recommended by AERB vide Document Number: 18-NGSRCPROC-248082 dated 19/01/2018 and (ii) Document Number: 18-NGSRCPROC-248082 dated 19/01/2018
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RA Dehradun may issue the import authorization to the applicant for import of 01 No. of Source Model IEC D2 Radio isotope Fe-55 from Finland for a CIF value of Rs. 17,39,850/- (Euro 21,000) subject to the conditions mentioned in AERB Document Number: 18-NGSRCPROC-248082 dated 19/01/2018 and (ii) Document Number: 18-NGSRCPROC-248082 dated 19/01/2018 as well as actual user condition besides usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.

Part -21 Miscellaneous

248	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. The committee decided to seek comments from Department of Bio-Technology
249	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
250	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017.
251	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
252	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017
253	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017
254	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues, Copper and other of copper alloys (Durid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item

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					does not fall under that ministry
255	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazilian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
256	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/110 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017. M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC 15.04.2018
257	M/s. Naresh International, Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MoEF&CC vide OM No. 5-62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MoEF&CC.
258	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp & Farmers Welfare on 23.11.2017
259	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	MoEF&CC (SU division) vide OM No. 5-6/2017-SU dated 31.5.2018 has sought certain information from the firm.
260	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018.
261	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018.
262	Shri Amit Khurana, USA 01/53/8/Misc/AM18/A-65/IC	05.03.18	Frozen Embryo	NA	Comments received from ICMR vide letter dated 12.03.2018. ICMR vide letter dated 12.07.2018 has been requested to frame suitable guidelines in consultation with Department of Health which need to be observed and recommended to the D/o Commerce/DGFT.
263	M/s. Ratan Aluminum Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 4.7.2018 has conveyed that M/o Mines may be consulted.
264	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines dated 02.05.2018
265	M/s. New Light Kolkata 01/53/8/29563/AM19/N-2/IC	03.05.18	Donated Books	NA	Comments received from M/o HRD vide OM No. 11-3/2018-BP dated 26.06.18. The firm vide e-mail dated 11.07.2018 has been requested to furnish the revised ANF-2M form by indicating details of import item viz. Item of import, quantity, ITC(HS) Code and CIF value for processing the matter further. The same is awaited.

266	M/s. Vibhu Essential Oils LLP, Ghaziabad 01/53/8/29324/AM19/V-6/IC	07.05.18	1500 Kgs. Of Sandalwood Logs (Santalum Album)	173.5	Comments sought from MoEF&CC on 04.06.2018. MoEF vide OM dated 22.6.2018 has sought certain information from the firm. The firm vide email dated 9.7.2018 has submitted its reply to MoEF.
267	M/s. Dr . Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
268	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutical Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018

Import of Gold & Silver Dore

269	M/s. Globe Impex, Delhi 01/53/8/34500/AM19/G-14/IC	18.06.18	15 MT of Silver dore bar	3728.55	The firm is applying for import of silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 13.03.2018 from Rajasthan State Pollution Control Board, Bhiwadi, valid upto 31.01.2023, Copy of Udyog Aadhaar Registration Certificate from DIC, Bhiwadi. The committee decided to first seek verification report of refinery regarding its refining capacity of silver dore by the RA concerned.
270	M/s. Augmont Enterprises Private Limited, Mumbai 01/53/8/E/AM19/A-13/IC	15.07.18	10 MT of Gold Dore	3,14,999. 99	The firm has submitted the copy of BIS License dated 07.02.2018, valid upto 06.03.2019, copy of Udyog Aadhaar memorandum from DIC Udhampur Nagar, Utilization details of previous import authorization dated 11.05.2018. As per custom debit sheet submitted by the firm, as on 23.07.2018, the firm has imported 6720 Kgs out of 10 MT. The committee decided to call for GSTR 2 forms to substantiate the utilization of gold dore for refining.
271	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA concerned.

The meeting ended with vote of thanks to the chair.
